

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|---|-------------------------------|
| 1. | I.A. No. 3894 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | S. Saravan Vs. Sare Gurugram Pvt. Ltd. & Ors. | Ravi Sehgal |
| 2. | I.A. No. 3899 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Avinash Totade & Ors. Vs. Sinew Developers Pvt. Ltd. | Geeta Lundwani |
| 3. | I.A. No. 3893 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Maharashtra State Electricity Distribution Company Ltd. Vs. Shree Siddhi Vinayak Ispat Pvt. Ltd. & Ors. | Anup Jain |
| 4. | I.A. No. 3870 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Transrail Logistics Ltd. Vs. Ajay Joshi | Manu Beri |
| 5. | I.A. No. 3877 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Industrial Conbuild Co. Pvt. Ltd. Vs. Sumat Kumar Gupta | Mayank Wadhwa |
| 6. | I.A. No. 3906 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Yogesh Bosmiya Vs. Om Prakash Agarwal | Aakash R. Shah |
| 7. | I.A. No. 3908 of 2023 in Comp. App. (AT) No. __ of 2023 | Pratiksha Lakhani Vs. Pratik Khandhadiya & Ors. | Vaibhav Verma |
| 8. | I.A. No. 3902 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Jackson Square Aviation Ireland Ltd. Vs. Shailendra Ajmera | Vaijayant Paliwal |

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|------------|---|--|-------------------|
| 9. | I.A. No. 3901 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | IDBI Trusteeship Services Ltd. Vs. Cyquator Media Services Pvt. Ltd. | Vikram B. Trivedi |
| 10. | I.A. No. 3900 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023 | Reshma Mittal Vs. Deepak Gupta | Lalit Mohan |
| 11. | I.A. No. 3916 of 2023 in Comp. App. (AT) No. __ of 2023 | Unique Estate Development Company Ltd. & Anr. Vs. Satwant Singh & Ors. | Swankit Nanda |
| 12. | I.A. No. 3907 of 2023 in Restoration App. No. __ of 2023 in Competition. App. (AT) No. 74 of 2018 | All India Chess Federation Vs. CCI & Ors. | Sanjay Chadha |

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By order
-sd/-
Assistant Registrar